

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 25

**CA 432/2021 in CP 3638/MB/2018**

CORAM:

SH. K.K. VOHRA  
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.02.2022**

NAME OF THE PARTIES: - **Union of India**  
**V/s**  
**Infrastructure Leasing & Financial**  
**Services Ltd & Ors**

*Appearance (via video-conference):*

For the Applicant : Mr. Ashish Kamat a/w Adarsh Saxena,  
Drishti Das, Roma Bhojani and Nikita Singhi

For the Respondent :

Sections 242(4),241-242 of the Companies Act, 2013

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**ORDER**

List this matter high on Board tomorrow i.e. **22.02.22**

Sd/-  
KAPAL KUMAR VOHRA  
Member (Technical)

Sd/-  
JUSTICE P. N. DESHMUKH  
Member (Judicial)